

<i>S. No.</i>	<i>State</i>	<i>No. of Units</i>
1	2	3
6.	Kerala	2
7.	Madhya Pradesh	10
8.	Maharashtra	5
9.	Rajasthan	8
10.	Tamil Nadu	6
11.	Uttar Pradesh	4
12.	West Bengal	1
13.	Himachal Pradesh	1

**Reservation Quota In Chetak express  
for Agra Fort Station.**

**674. SHRI BHAGWAN SHANKAR  
RAWAT:** Will the Minister of RAILWAYS  
be pleased to state:

(a) whether there is any proposal to  
provide the reservation quota for Agra Fort  
Station In Chetak Express running from New  
Delhi to Udaipur;

(b) if so, when and the details thereof;  
and

(c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE  
MINISTRY OF RAILWAYS (SHRI MAL-  
LIKARJUN): (a) No, Sir.

(b) does not arise.

(c) Agra does not fall on the route of this  
train. Due to limited availability of reserved

accommodation and full utilisation of quotas  
at the existing quota holding stations falling  
on the route of the train, it is not feasible at  
present to allot any out-station quota at Agra  
Fort by 2915 Delhi-Udaipur Chetak Express.  
The intending passengers can, however,  
seek reservations by having messages sent  
to the train originating stations through the  
Autotext facility provided at Agra Cantt. sta-  
tion.

[Translation]

**Closing of Out Agency in Hazaribagh**

**675. SHRI BHUBANESHWAR  
PRASAD MEHTA:** Will the Minister of  
Railways be pleased to state:

(a) whether a Railway out agency in  
Hazaribagh in Bihar has been closed down  
and Passengers have to face difficulties as a  
result thereof;

(b) if so, the reasons thereof;

(c) whether the Government propose to reopen the same there in order to get the reservation and goods transportation work done at the agency; and

(d) if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) and (b) Out agency at Hazaribagh was operated by Bihar State Road Transport Corporation. Unsatisfactory working and unwillingness of BSRTC to the closure of the Out Agency from 1.8.1988.

(c) and (d) Reopening of Out agency at Hazaribagh can be considered if a State government agency or Private contractor is willing to take up the work on standard terms and conditions.

[English]

#### Enrolment to classes I-V

676. SHRI SYED SHAHABUDDIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the state-wise achievement in respect of enrolment to classes I-V (6-11 years age group);

(b) the corresponding data for the districts of Purnea, Kishanganj and Araria in Bihar;

(c) the Central Assistance actually provided, state-wise for 1989-90 and for 1990-91 and for 1991-92 for the purpose; and

(d) the actual amount spent by the Government of Bihar during the first two years?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) statement indicating gross enrolment ratios for Classes I-V relating to 1989-90 is attached

(b) The corresponding data relating to Greater Purnea district which included districts Kishanganj and Araria given in the Vth All India Educational survey 1986. is as below:-

<i>Boys.</i>	<i>Girls</i>	<i>Total</i>
92.82	49.12	71.04

(c) and (d) No central assistance was provided to state governments specifically for this purpose during these years.

#### STATEMENT

##### *Gross enrolment ratios (1989-90)*

<i>Sl. No.</i>	<i>State/Union Territory</i>	<i>Class I-V (6-11 years)</i>
1	2	3
1.	Andhra Pradesh	105.33
2.	Arunachal Pradesh	102.29
3.	Assam	110.40
4.	Bihar +	81.61